

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203-IA(Dis)/7(AHM)2024
ITEM No.204-IA/59(AHM)2024
in
CP(IB) 206 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nikita Enterprise

.....Applicant

V/s

Kohinoor Diamonds Pvt Ltd

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/Liquidator : Mr. Rahat Kalpatri, Adv.

a.w Mr. Dhruvad Vaghani, Adv.

& Mr. Ajiz MK, Adv.

For the Respondent : Mr. Nitin Mehta, Adv. for R-1

ORDER

IA(Dis)/7(AHM)2024 & IA/59(AHM)2024

Learned counsel for the applicant seeks adjournment .

List for further consideration on 03.09.2024.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

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CHITRA HANKARE
MEMBER (JUDICIAL)